

HIGH COURT OF SIKKIM
GANGTOK

No.: 96/Confdl/HCS

Dated: 15.06.2022

OFFICE ORDER

Consequent upon promotion and induction as member of the Sikkim Superior Judicial Service vide Office Order No. 1790/G/DOP dated 03.06.2022 of Department of Personnel, Government of Sikkim, Mrs. Sonam Denka Wangdi is hereby posted as District & Sessions Judge, Mangan in the pay scale of ₹ 51550-1230-58930-1380-63070/-.

She shall join her new place of posting on 1st July, 2022.

By Order,

Sd/-
(K.W. Bhutia)

REGISTRAR GENERAL

Memo No. V(58) Confdl./HCS/24 99-67

Dated.: 15.06.2022

Copy to:

1. Mrs. Sonam Denka Wangdi, District and Sessions Judge.
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.
3. Additional Registrar-cum-PPS to Hon'ble the Judge.
4. Deputy Registrar-cum-PS to Hon'ble Judge.
5. Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
7. Advocate General, Government of Sikkim, Gangtok.
8. Additional Advocate General, Government of Sikkim, Gangtok.
9. Chief Secretary, Government of Sikkim, Gangtok.
10. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
11. Secretary, Department of Personnel, Government of Sikkim, Gangtok.
12. Principal District & Sessions Judge, Gangtok & Pakyong (I/C) and OSD to the Hon'ble, the Chief Justice.
13. All District & Sessions Judges.
14. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim.
15. Member Secretary, Sikkim State Legal Services Authority.

16. Director, Sikkim Judicial Academy.
17. Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi.
18. All Sr. Civil Judge-cum-Judicial Magistrates.
19. All Civil Judge-cum-Judicial Magistrates.
20. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
21. President, Bar Association of Sikkim, Gangtok.
22. President, Namchi Bar Association, Namchi.
23. Assistant Solicitor General of India, Government of India.
24. All District Magistrates.
25. Additional Secretary, Home Department for publication in the Government Gazette.
26. P.A. to the Office of Registrar General, High Court of Sikkim, Gangtok.
27. P.A. to the Office of Registrar, High Court of Sikkim, Gangtok.
28. Judicial Section, High Court of Sikkim.
29. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
30. Notice Board
31. Guard file and
32. File.


15-06-2022
REGISTRAR